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GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE 31ST DECEMBER, 1976


NOTIFICATION  
INCOME TAX

No.1005 F.No.261/10/76-IT: In exercise of the powers conferred by Sub-section(1) of Section 123 of the Income-tax Act, 1961 (43 of 1961) and of all other enabling powers in this behalf, the Central Board of Direct Taxes, New Delhi hereby direct the following further amendment in the Schedule appended to the Notification No. 749 (F.No.261/7/74-IT) dated the 10th October, 1974 as amended from time to time:-

Against AAC Jabalpur Range, Jabalpur at Serial No.6 there shall be added the following under column No.3 :-

"26. ITO, Rewa".

This Notification shall take effect from 1.1.77.

  
(S. RAMASWAMI)

Under Secretary, Central Board of Direct Taxes

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(S. Ramaswami)

Under Secretary, Central Board of Direct Taxes.

I.T.C.E.